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Title: Laid Evidences tendered before the Committee on Human Resource Development.

SHRI P.K. BIJU (ALATHUR): I beg to lay on the Table copies of the Evidences tendered before the Committee on Human Resource Development on:--

- (1) The Architects (Amendment) Bill, 2010
- (2) The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010.
- (3) Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010.

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